

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3869

ANSWERED ON:16.12.2011

IRREGULARITIES AND UNFAIR PRACTICES IN MEDICAL COLLEGES

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether cases of irregularities and unfair practices including admission on the basis of fake documents, demand of capitation fees, extortion of money for providing admission and awarding medical degree, particularly in the private medical colleges have been reported in the country;

(b) if so, the details thereof during the last three years and the current year, State/UT-wise;

(c) the action taken by the Government in each of the above cases; and

(d) the measures taken/proposed by the Government to curb such irregularities and malpractices in the erring medical colleges?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a)to(c): In case of Government Medical Colleges, the respective State Governments are responsible for fixation of fees. However, in case of Private Medical Colleges, the fee structure is decided by the Committee set up by the respective State Governments under the Chairmanship of a retired High Court Judge in pursuance of the directions of Hon'ble Supreme Court of India. The Ministry of Health & Family Welfare is concerned with admission to MBBS/BDS courses under 15% All India Quota and for admission to Postgraduate medical/dental courses under 50% All India Quota. During the last three years and the current year, two cases of seeking admission in MBBS course on production of fake caste certificate in medical colleges one in the state of Rajasthan and one in Gujarat have been reported. Further, two medical colleges of Tamil Nadu were allegedly demanding capitation fee. The above cases have been referred to the concerned colleges/state government/Medical Council of India for taking appropriate action.

(d) To stop such irregularities in the All India UG and PG Medical /Dental seats, the print watermark paper was used while issuing the allotment letters to the candidates for admission to MBBS/BDS course under 15% All India Quota for the academic year 2011-12, along with a code number on bottom left side of allotment letter. In addition, Principal/Dean of the colleges have been requested that in case any deviation is found in and forged/fake admission is suspected in UG and PG courses towards all India Quota, the same may be brought to the notice of the Central Government.